

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

OA No. 1574/2014

This the 23rd day of September, 2015

**Hon'ble Mr. V. Ajay Kumar, Member (J)
Hon'ble Mr. V.N. Gaur, Member (A)**

T.M.Sampath
S/o Late Shri Munisamy Mudaliar
Aged about 58 years
Administrative Officer,
National Water Development Agency
Flat no.117, Palika Bhawan
R.K.Puram, Sector-13,
New Delhi-110066.

- Applicant

(Applicant in person)

Vs.

Union of India through

1. The Secretary to Government of India,
Ministry of Water Resources,
& Ex-officio Chairman, Governing Body of NWDA
Shram Shakti Bhawan,
Rafi Marg, New Delhi.
2. Director General
National Water Development Agency
18-20, Community Centre,
Saket, New Delhi-110017.
3. Shri Y.D.Vats,
Deputy Director (Admn.),
National Water Development Agency
18-20, Community Centre,
Saket, New Delhi-110017.

- Respondents

(By Advocate: Sh. R.N.Singh)

ORDER (ORAL)**Hon'ble Shri V. Ajay Kumar, Member (J)**

Shri T.M. Sampath, applicant who is appearing in person seeks permission to withdraw the OA with liberty to file a fresh one in accordance with law. Accordingly, the OA is dismissed as withdrawn with liberty as aforesaid.

(V.N. Gaur)
Member (A)

(V. Ajay Kumar)
Member (J)

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